

prices shot up to Rs. 4933/- per Kilo on 3rd January and Rs. 6000/- per Kilo on 4th January. The silver prices ranged between Rs. 3078/- and Rs. 3525/- during February, 1980. The silver prices increased in India in sympathy with dramatic increases abroad.

(b) No proposal to lift the ban on export of silver is under consideration as a change in existing policy is not considered necessary at present.

12 hrs.

SOME HON. MEMBERS rose—  
(Interruptions)\*\*

MR. SPEAKER: Nothing is to be recorded without my permission.

#### PAPERS LAID ON THE TABLE

EXPORT OF PAINTS AND ALLIED PRODUCTS (QUALITY CONTROL AND INSPECTION) RULES, 1980, EXPORT OF GLAZED EARTHENWARE TILES (QUALITY CONTROL AND INSPECTION) RULES, 1980, STANDARDS OF WEIGHTS AND MEASURES (PACKAGED COMMODITIES) AMDT. RULES, 1980, NOTIFICATION RE. AMMONIUM SUBULATUM ROXB (LARGE CARDAMOM PLANT) CERTIFIED ACCOUNTS OF CARDAMOM BOARD, COCHIN FOR 1978-79 AND OF COFFEE BOARD FOR 1976-77, ANNUAL REPORT OF BASIC CHEMICALS, PHARMACEUTICALS AND COSMETICS EXPORT PROMOTION COUNCIL BOMBAY FOR YEAR ENDING 31-3-79, NOTIFICATION UNDER RUBBER ACT, 1947 AND REVIEW AND ANNUAL REPORT OF TRADE FAIR AUTHORITY OF INDIA, NEW DELHI FOR 1978-79

THE MINISTER OF COMMERCE AND STEEL AND MINES AND CIVIL SUPPLIES (SHRI PRANAB MUKHERJEE): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English

versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Paints and Allied products (Quality Control and Inspection) Rules, 1980, published in Notification No. S.O. 356 in Gazette of India dated the 16th February, 1980.

(ii) The Export of Glazed Earthenware Tiles (Quality Control and Inspection) Rules, 1980, published in Notification No. S.O. 359 in Gazette of India dated the 16th February, 1980. [Placed in Library. See No. LT-596/80].

(2) A copy of the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 59(E) in Gazette of India dated in 23rd February, 1980, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976. [Placed in Library. See No. LT-597/80].

(3) A copy of Notification No. S.O. 251/78-Adm. (Hindi and English versions) published in Gazette of India dated the 14th July, 1979, declaring Ammonium Subulatum Roxb (Large Cardamom) a Cardamom Plant for the purpose of the Act, issued under section 3 of the Cardamom Act, 1965. [Placed in Library. See No. LT-598/80].

(4) A copy of the Certified Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1978-79 and the Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965. [Placed in Library. See No. LT-599/80].

(5) A copy of the Certified Accounts (Hindi and English versions) of the Coffee Board for the year,

1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-600/80].

(6) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year ending 31st March, 1979 together with Audited Accounts. [Placed in Library. See No. LT-601/80].

(7) A copy of Notification No. S.O. 2207 (Hindi and English versions) published in Gazette of India dated the 30th June, 1979 making certain amendment to Notification No. S.O. 13(E) dated the 11th January, 1978, issued under section 4 of the Rubber Act, 1947. [Placed in Library. See No. LT-602/80].

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Trade Fair Authority of India, New Delhi, for the year 1978-79.

(ii) Annual Report of the Trade Fair Authority of India, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-603/80].

**REPORT OF COMMISSIONER OF RAILWAY SAFETY FOR 1976-77**

**THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):** I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Commissioner of Railway Safety on the working of the Commission of Railway Safety for the year 1976-77. [Placed in Library. See No. LT-604/80].

**REVIEWS AND ANNUAL REPORTS OF VARIOUS STATES, AGRO INDUSTRIES CORPORATIONS LTD. WITH SIX STATEMENTS FOR DELAY**

**THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO):** I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1976-77.

(ii) Annual Report of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-605/80].

(b) (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the period ended 30th June, 1975.

(ii) Annual Report of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the period ended 30th June, 1975 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-606/80].

(c) (i) Review by the Government on the working of the Tamilnadu Agro Industries Corporation Limited, Madras, for the year 1976-77.

(ii) Annual Report of the Tamilnadu Agro Industries Corporation Limited, Madras, for the

year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-607/80].

(d) (i) Review by the Government on the working of Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1977-78.

(ii) Annual Report of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-608/80].

(e) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1971-72.

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(f) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1973-74.

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Six statements (Hindi and English versions) showing reasons for delay in laying the reports mentioned at (1) above. [Placed in Library. See No. LT-609/80].

#### ANNUAL REPORT AND REVIEW OF TOBACCO BOARD FOR 1978-79

**SHRI PRANAB MUKHERJEE:** On behalf of the Minister of State in the Ministry of Commerce and Civil Supplies (Shri Z. R. Ansari), I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1978-79 along with the Accounts and the Audit Report thereon, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur for the year 1978-79. [Placed in Library. See No. LT-610/80].

#### ANNUAL REPORT OF DELHI FINANCIAL CORPORATION FOR 1978-79

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation together with Auditor's Report for the year 1978-79 published in Notification No. F. 6/7/79-Fin. (G) in Delhi Gazette dated the 29th August, 1979 under sub-section (3) of section 38 of the State Financial Corporations Act, 1951. [Placed in Library. See No. LT-611/80].

12.03 hrs.

#### MESSAGES FROM RAJYA SABHA

**SECRETARY:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186